# GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

# LOK SABHA UNSTARRED QUESTION NO. 3927 ANSWERED ON 19<sup>TH</sup> DECEMBER, 2024

#### **ROAD SAFETY MEASURES**

3927. SHRI RAMVIR SINGH BIDHURI:
SHRI MAHESH KASHYAP:
SHRI MITESH PATEL BAKABHAI:
SHRI BIBHU PRASAD TARAI:
SHRI JAGADISH SHETTAR:

## Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सडक परिवहन और राजमार्ग मंत्री

## be pleased to state:

- (a) whether the Government has taken any steps to reduce the number of blind spots on roads to ensure road safety of citizens;
- (b) if so, the details of total number of blind spots identified by the Government in the country, State-wise;
- (c) the importance of road safety measures; and
- (d) whether the Government focuses on the construction of good quality roads and if so, the steps taken in this regard?

#### **ANSWER**

#### THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

## (SHRI NITIN JAIRAM GADKARI)

(a) & (b) Government in Ministry of Road Transport & Highways is primarily responsible for development, operation and maintenance of National Highways (NHs). Certain locations on NHs are identified as black spots based on occurrence of certain number of accidents involving fatalities and grievous injuries. Government has taken steps for immediate short-term measures on such black spots like road markings, signages, crash barriers, road studs, delineators, closure of unauthorized median openings, traffic calming measures,

etc. Long-term measures like improvement of road geometrics, junction improvements, spot widening of carriageway, construction of underpasses/overpasses, etc. are also taken on such black spots as per site investigations as permanent rectification measures. A total of 13,795 black spots have been identified on the NHs, out of which short-term rectification measures have been completed on 9,525 black spots and permanent rectification have been completed on 4,777 black spots. The details of total number of black spots identified by the Government in the country, State/UT-wise, are annexed.

(c) & (d) All road works are carried out as per standards, guidelines, manual, code of practice of Indian Roads Congress as well as Specifications for Road and Bridge Works. High importance is given to road safety measures during design, construction, operation and maintenance stages. Further, guidelines have been issued for regular safety audit of all NHs at design, construction, pre-opening stage of NH projects as well as on existing NHs for ensuring road safety. In order to achieve desired quality of construction, measures have been taken like 100% checking of quality control tests by Authority's Engineer in EPC contracts, quality checks on sample basis by officers of executing agencies, strict implementation of contract/concession agreement provisions with respect to quality, penalizing the contractors and consultants for failure/defective works, etc.

#### **ANNEXURE**

ANNEXURE REFERRED IN REPLY TO PART (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO. 3927 FOR 19-12-2024 ASKED BY SHRI RAMVIR SINGH BIDHURI, SHRI MAHESH KASHYAP, SHRI MITESH PATEL BAKABHAI, SHRI BIBHU PRASAD TARAI, SHRI JAGADISH SHETTAR, REGARDING ROAD SAFETY MEASURES.

State/UT	No. of black spots on National Highways
Andaman	4
Andhra Pradesh	1202
<b>Arunachal Pradesh</b>	9
Assam	236
Bihar	355
Chandigarh	7
Chhattisgarh	257
Daman & Diu	1
Delhi	132
Goa	47
Gujarat	373
Haryana	144
Himachal Pradesh	226
J & K	200
Jharkhand	263
Karnataka	1217
Kerala	692
Madhya Pradesh	674
Maharashtra	642
Manipur	27
Meghalaya	55
Mizoram	2
Nagaland	40
Odisha	568
Puducherry	69
Punjab	911
Rajasthan	954
Sikkim	19
Tamil Nadu	1011
Telangana	1121
Tripura	22

Uttar Pradesh	981
Uttarakhand	81
West Bengal	1253
Total	13795

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